

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4926  
ANSWERED ON:13.08.2014  
UNIFORM TITLE  
Mohammed Shri Faizal P.P.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) whether the Government is planning to make uniform title to same courses being provided by various universities under different names; and

(b) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): The University Grants Commission (UGC) in exercise of the powers conferred upon it by Section 22(3) of the UGC Act, 1956 specifies, with the approval of the Central Government, from time to time, the nomenclature of degrees that can be awarded by a University, Deemed to be University or an Institution specially empowered by an Act of Parliament to confer or grant degrees. The latest such notification for specification of degrees is available at [http://www.ugc.ac.in/pdfnews/1061840\\_specification-of-degrees-july-2014.pdf](http://www.ugc.ac.in/pdfnews/1061840_specification-of-degrees-july-2014.pdf). As per this notification, degrees should be specified in generic terms and their nomenclature should be such that they are generally recognized, globally acknowledged and widely accepted and are indicative of the level of the degrees and the broad subject / discipline / knowledge area. The notification further specifies that Universities/ institutions, in curricular innovation, shall have the freedom to indicate uniqueness/ specialization in parentheses against the specified generic degrees. The Universities may launch new programmes of study relevant to the contemporary and emerging social needs and such innovation or specialization may be indicated in the parentheses within the nomenclature of any of the specified degrees in the broad discipline/ areas.